

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-321
Appeal No. 396/252/ND/2019

IN THE MATTER OF:

Seven Sisters Airlines Ltd.

....Applicant

Vs.

ROC

....Respondent

SECTION

Under Section 252

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Arguments heard. Reserved for orders.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

LV